

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1264  
ANSWERED ON:02.03.2006  
TELECASTING OF REGIONAL DD PROGRAMMES  
Gowda Shri D.V. Sadananda

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the criteria and guidelines issued for the telecasting regional Doordarshan Kendra's programmes by the operators in the country;
- (b) whether Kannada channel of Doordarshan, Bangalore is not being telecast by the operators in the country, especially in Delhi;
- (c) if so, whether it is mandatory to telecast all regional languages in the main-stream of Doordarshan; and
- (d) if so, the action taken by the Government in this regard?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a), (c) & (d): Under the provisions of Sec. 8 of the Cable Television Network (Regulation) Act, 1995 every cable operator is required to inter alia re-transmit the following Doordarshan channels in his cable service:-

A-in Prime Band:

i) DD-1 (National Channel)

ii) DD News

iii) One regional language channel of the state in which the cable operator is located or DD Bharati as specified. DD Chandana has been notified as regional channel for the State of Karnataka.

B-in Non-Prime Band:

i) DD Bharati

ii) DD Sports

iii) DD Lok Sabha Channel

iv) DD Rajya Sabha Channel.

(b): Cable operators in Delhi are required to carry the following Doordarshan channels in the prime band:-

i) DD-1 National Channel

ii) DD News

iii) DD Bharati.